

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4000
ANSWERED ON:03.12.2010
RELEASE OF FUNDS TO MP
Singh Shri Ganesh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Madhya Pradesh has not been allotted the funds approved for the year 2009-10 and 2010-11 for the scheme setting up of vocational training centres under schemes sponsored by Central Government;
- (b) if so, the time by which the amount is likely to be released to Madhya Pradesh;
- (c) whether Madhya Pradesh Government has sent proposal for construction of computer labs in Eklavaya residential schools to the Union Government; and
- (d) if so, the time by which the said proposal is likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a)& (b): No State-wise allocation is made under the scheme of "Vocational Training in Tribal Areas" because the scheme is need-based and demand-driven and funds are released only on receipt of complete proposal in terms of the conditions of the scheme including the utilization certificate and physical progress report of earlier releases. No funds were released under the scheme to State Govt. of Madhya Pradesh in 2009-10. A proposal has been received during 2010-11 from State Govt. of Madhya Pradesh against which after adjustment of unspent amount of Rs. 40.00 lakh an amount of Rs. 260.00 lakh has been released to State Govt. of Madhya Pradesh for running 10 Vocational Training Centres during the year 2010-11.

(c)& (d): As per the revised guidelines on EMRS setting up of computer labs is essentially to be included in the lay out of the schools by State Government. The State Govt. has submitted a proposal for setting up of 9 Eklavaya Model Residential Schools (EMRS) out of grant under Article 275 (1) during the year 2010-11. Out of 9 EMRS, Ministry has sanctioned 7 EMRS and released an amount of Rs. 3600.00 lakh to State Govt. of Madhya Pradesh during the year 2010-11.